

MR. CHAIRMAN: Please put your question.

SHRI PIYUSH GOYAL: How many layers does the Department clear, before we find out the beneficial ownership, to determine that the sectoral cap is complied with. Secondly, nominee ...*(Interruptions)*...

MR. CHAIRMAN: Only one question please.

SHRI PIYUSH GOYAL: Just a small one, Sir. The nominee Indian shareholders often hold shares with a buyback arrangement, which can be bought back by the foreign company once the sectoral cap is lifted. Does the Department investigate - this is the question Ms. Rebello had asked - the agreements which are there at the back of the nominee Indian shareholders?

SHRI ANAND SHARMA: Sir, the shareholding pattern for any FDI application, which is made before the FIPB, has to be very clearly communicated and declared. That is properly examined. I am referring to those cases of investment where the approval of the FIPB is mandatory. There are a large number of sectors, which are there under the automatic route, where the investing company only has to give the information to the RBI. But for all those sectors, where approvals are required, surely the shareholding pattern and ownership is clearly examined.

Secondly, there is another important thing, which I would like to inform the Member. He referred to the sensitive sectors. In sensitive sectors, the policy is clear. It is not the Indian entities, but a single Indian entity or a single shareholder must have 51 percent. These are not multiple entities.

North East outfits' fight against Indian state

*144. MS. SUSHILA TIRIYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some North East outfits have stepped up their activities to fight the Indian State after getting aid from China;

(b) if so, the details thereof;

(c) whether these outfits have charted out their action plan in another neighbouring country;
and

(d) if so, the steps taken in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) to (d) There are no specific reports in this regard. However, Government is aware that some Indian Insurgent Groups (IGs) procure arms and explosives and establish camps in the territories of some of the neighbouring countries. These concerns are shared at various bilateral fora. The Border Guarding Forces and State Governments have been taking action against the outfits from time to time.

MS. SUSHILA TIRIYA: Sir, the hon. Minister has said that the Indian insurgent groups procure arms and ammunition from neighbouring countries. I would like to know from the hon. Minister whether the Border Security Force, which is deployed in the North-Eastern borders of the country, is well-equipped with modern weapons to counter insurgency and whether the Minister is satisfied with the border area action plan? What is the percentage of civilians and Border Security Force personnel who have died in the last three years and what is the rehabilitation package available for them?

SHRI P. CHIDAMBARAM: Sir, the BSF is, indeed, well-equipped and well trained to deal with infiltration from across the border. The Assam Rifles is also deployed in the North-Eastern States. The Assam Rifles, which is deployed there as a part of the Army are, obviously, well-equipped and well-trained. Nevertheless, Sir, as I said in reply to an earlier question, there are incidents where infiltration has taken place and arms have been smuggled from across the border. This is an ongoing struggle between the infiltrators, smugglers and security forces. More often than not, the security forces are successful, but sometimes, it is true that smuggling and infiltration takes place.

Sir, as far as the border area development is concerned, much more needs to be done at the border areas. These are very inhospitable terrains, very remote areas; connectivity is poor. Despite these constraints, efforts are being made to build roads, establish border outposts and to develop the border areas so that vigilance and security of the border can be enhanced. As for the number of security forces and civilians killed, I have State-wise information with me. In 2008, 46 personnel of the security forces were killed; in 2009, 42 were killed, and in 2010, up to 15th July, only two have been killed. So, 2010 in that sense has been a satisfactory year. The number of civilians killed in 2008

is a little over 400; in 2009 the number is about 230 and in 2010, again, thanks to a large number of groups coming to the negotiating table for talks, the number of civilians killed in 2010 is 44. In fact, in the States of Arunachal Pradesh, Nagaland and Mizoram there have been no civilian deaths in the current year.

MS. SUSHILA TIRIYA: Sir, I would like to know from the hon. Minister whether, apart from the North-Eastern States, the eastern parts of India are also affected by insurgency. I would also like to know whether there is any linkage between the Maoists and the Naxalites operating in the eastern parts of India, especially the tribal areas, of Orissa and West Bengal.

SHRI P. CHIDAMBARAM: Sir, Indian insurgent groups are really tribe-based groups. Usually one tribe but sometimes more than one tribe are behind these insurgent groups. This phenomenon is found in the North-Eastern States. States like Orissa, Bihar, Jharkhand and Chhattisgarh are affected by a different kind of problem, the Maoist problem.

SHRI TIRUCHI SIVA: Thank you, Sir. In Manipur, some Naga organisations had called for a week-long economic blockade on NH-39, and it got aggravated due to various other reasons. The Home Ministry, in a written reply to an unstarred question in July, has said that though economic blockade has been lifted in June, the transportation on NH-39 is still infrequent. May I know from the hon. Minister what are the steps taken by the Government to bring back normalcy on NH-39?

SHRI P. CHIDAMBARAM: Sir, the problems that affect Nagaland and some districts of Manipur are very well known. NH-39 was indeed subjected to a blockade for several days, several weeks rather. But, finally, we were able to persuade the protestors to lift the blockade. The blockade in NH-39 was lifted. Again, of course, the UNC has announced a blockade. Yesterday, the Chief Minister of Manipur held a meeting with all the groups representing the hill districts, but UNC did not attend that meeting. Nevertheless, an appeal has been made to UNC to come and discuss the matter with the State Government. Meanwhile, we have positioned enough security forces on NH-39 and we have given strict instructions that the trucks of the Food Corporation of India carrying foodgrains and the trucks of oil companies carrying fuel will be plied on NH-39. Actually, they were plying until yesterday; they are plying today; and, we will ensure that these trucks use NH-39. As far as private trucks are concerned, they have some problems in using NH-39. They complained about

extortion. We have deployed security forces. We are prepared to provide security for convoys of private truckers. Talks are going on, as we speak, both in Nagaland and Manipur, and I hope that the blockade in NH-39 will not be there and trucks will continue to ply on NH-39.

NH-53 is a different problem. There, part of the blockade on NH-53 was done by the Meithi groups themselves. But, NH-53 is now open. It is a longer route, somewhat difficult route. But, trucks are plying on NH-53 and security is being provided for trucks which ply on NH-53 also.

These are sensitive subjects. We are trying to deal with it without violence, without bloodshed. We don't want a situation where there is bloodshed. So far, things are peaceful. Although the blockade did affect Manipur, but as we speak, NH-39 is open and trucks are plying.

SHRI KUMAR DEEPAK DAS: The hon. Minister, in his reply, has stated that Border Guarding Forces and State Governments have been taking action against the outfits from time to time. Sir, it is such a state of affairs that even after 25 years of Assam Accord, the border has not been sealed till today. There is no floodlight. Few days back, some outfit passed through the border and they cut the barbed wire in the border. They smuggled arms and ammunition through that area. Has the Minister taken any steps in this regard?

SHRI P. CHIDAMBARAM: Sir, I won't be able to answer this question in relation to the specific incident that took place a few days ago. I will gather information because I don't want to give an answer which is neither accurate nor satisfactory. Therefore, let me give an answer in writing. But, our Border Guarding Forces are doing a very difficult job in very difficult conditions. Yes, there could be lapses, there could be cases where infiltration takes place, where smuggling takes place, but this specific case which he has pointed out ...*(Interruptions)*...

SHRI KUMAR DEEPAK DAS: But, this incident took place because there is no floodlight in that area.

SHRI P. CHIDAMBARAM: I will answer that, Sir. There is a scheme to fence the border, to lay a road on the border and to provide floodlights on the border. This has been successfully implemented in Punjab, Rajasthan and Jammu. On the Bangladesh border, it is a more difficult process. Work is going on. A report is made at the end of the month on how many kilometers of road

has been laid, how many kilometers of fence has been laid and how many floodlights have been provided. I will furnish that information to you. You can measure the progress month after month. ...*(Interruptions)*...

SHRI KUMAR DEEPAK DAS: Sir, whether it is ...*(Interruptions)*...

MR. CHAIRMAN: Please ...*(Interruptions)*... No more questions. ...*(Interruptions)*... Yes, Shri Rudy.

श्री राजीव प्रताप रूडी: सर, मैं इस प्रश्न पर माननीय मंत्री जी का जवाब पढ़ रहा था। आप मुझे क्षमा कीजिएगा। अभी तक मंत्री जी ने इस सवाल पर जितने जवाब दिए हैं, उनको पढ़ कर देखें। प्रश्न सीधा-सीधा यह पूछा जा रहा है कि भारत में जो इनसर्जेंट ग्रुप्स हैं क्या उनका किसी प्रकार से चीन के साथ सम्बन्ध है और क्या चीन में इस प्रकार के कैम्पस स्थापित किए गए? मंत्री जी ने जो जवाब दिया है, उसमें तीन बातें कही हैं। मैं जानता हूँ कि प्रथम पंक्ति में बैठने वाले मंत्री अनुभवी भी हैं। He says, "There are no specific reports". The second sentence reads, "However, Government of India is aware", and the third sentence speaks, "These concerns are shared at various bilateral fora". I can understand, Sir, that you can explain everything. But if this is how you reply to a specific question and you give it to the House like this, I think, it is completely unfair. आप इस जवाब को पढ़ कर देखें। जिस प्रकार से इन्होंने इस सवाल का जवाब दिया है, क्योंकि यह अनुभवी हैं, सदन में इनका जवाब कोई न पढ़े, इस प्रकार से दिया है। यह सवाल स्पष्ट है। मैं माननीय सदस्य से पूछूंगा। ...*(व्यवधान)*...

MR. CHAIRMAN: Let the hon. Minister answer this. ...*(Interruptions)*... We are short of time.

श्री राजीव प्रताप रूडी: सर, मैं माननीय सदस्य से कहूंगा कि वह सवाल के जवाब को पढ़ कर देखें। क्या मंत्री जी ने इस सदन के समक्ष उस प्रश्न का जवाब दिया है जो सदन के सामने स्पष्ट रूप से दिया जाना चाहिए? I understand that this question is * or she may not be able to or she may not have considered it. ...*(Interruptions)*... But you cannot answer the question like this. ...*(Interruptions)*...

SHRIMATI BRINDA KARAT: What is this, Sir? ...*(Interruptions)*...

MR. CHAIRMAN: Please don't go up at a tangent. ...*(Interruptions)*...

SHRIMATI JAYANTHI NATARAJAN: How can he say like that?

SHRI RAJIV PRATAP RUDY: I withdraw my remark. ...*(Interruptions)*... I withdraw my remark. ...*(Interruptions)*... I withdraw my sentence, but this question has not been answered. ...*(Interruptions)*...

*Withdrawn by the hon. Members.

MR. CHAIRMAN: The remark has been withdrawn. ...*(Interruptions)*... The remark has been withdrawn. ...*(Interruptions)*...

SHRIMATI BRINDA KARAT: He should apologise, Sir. ...*(Interruptions)*...

SHRI RAJIV PRATAP RUDY: Sir, this question has not been answered. ...*(Interruptions)*...

MR. CHAIRMAN: Please ...*(Interruptions)*... The remark has been withdrawn. ...*(Interruptions)*...

SHRI RAJIV PRATAP RUDY: Sir, this question has not been answered. I am standing in her support. ...*(Interruptions)*... This question has not been answered. ...*(Interruptions)*...

MR. CHAIRMAN: You don't want answer. Do you? ...*(Interruptions)*...

SHRI BIRENDRA PRASAD BAISHYA: Sir, I have not been given the time. ...*(Interruptions)*...

MR. CHAIRMAN: Mr. Baishya, please resume your place. ...*(Interruptions)*... The remark has been withdrawn. ...*(Interruptions)*...

SHRI RAJIV PRATAP RUDY: Sir, this question has not been answered. ...*(Interruptions)*... I am not trying to ...*(Interruptions)*...

MR. CHAIRMAN: I get the impression that you don't want the answer. ...*(Interruptions)*... The remark has been withdrawn. ...*(Interruptions)*... I don't think that ...*(Interruptions)*...

सुश्री सुशीला तिरिया : सर, ...*(व्यवधान)*...

डॉ. प्रभा ठाकुर : सर, ...*(व्यवधान)*...

एक माननीय सदस्य : सर, ...*(व्यवधान)*... इनको माफी मांगनी चाहिए। ...*(व्यवधान)*...

श्री रुद्रनारायण पाणि : सर, ...*(व्यवधान)*...

श्रीमती वृंदा कारत : सर, ...*(व्यवधान)*... इनको माफी मांगनी चाहिए। ...*(व्यवधान)*...

MR. CHAIRMAN: Please resume your places. ...*(Interruptions)*...

SHRI S.S. AHLUWALIA: Sir, in the Parliamentary system ...*(Interruptions)*... He has said sorry. That is all. ...*(Interruptions)*...

MR. CHAIRMAN: Please. ...*(Interruptions)*... The remark has been withdrawn.
...*(Interruptions)*...

श्रीमती वृंदा कारत : इनको माफी मांगनी चाहिए ...*(व्यवधान)*...

SHRI RAJIV PRATAP RUDY: This question relates to China and it has not been answered.
...*(Interruptions)*...

MR. CHAIRMAN: The remark has been withdrawn. ...*(Interruptions)*... The remark has been
withdrawn. ...*(Interruptions)*... Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Jawans selling weapons to Maoists

†* 145. SHRI SATYAVRAT CHATURVEDI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of jawans of police and paramilitary forces selling cartridges and weapons to maoists in different parts of the country, have come to notice of Government;
- (b) if so, the details thereof;
- (c) whether Government has taken steps to tackle this situation and to address its causes;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (e) An incident of pilferage of some ammunition and components of Arms has occurred at Central Weapon Store-I (CWS-I), CRPF, Rampur on 29/4/2010 in which one CRPF person was caught handing over above items to a retired Sub-Inspector/Armourer of U.P. Police. On subsequent search operations, ammunition were also recovered from another personnel of CRPF, who had been allegedly supplying these items. F.I.R. was lodged in Police Station, Rampur on 29/4/2010 and both

†Original notice of the question was received in Hindi.